

Search Committee
[A Committee constituted under the West Bengal
Real Estate (Regulation & Development) Rules, 2021]
New Secretariat Buildings
1, Kiran Shankar Roy Road
Kolkata-700 001

Detailed Notice

No. SCWBRERA/02/2022

Dated: 07.07.2022.

Applications are invited from the eligible and willing persons for the position of Chairperson and Members of West Bengal Real Estate Regulatory Authority (WBRERA) and Judicial Member and Administrative/Technical Member of West Bengal Real Estate Appellate Tribunal (WBREAT) within 15 days from the date of publication of the Notice in the newspapers.

Details of the eligibility, application format and relevant important information are available at the following portals:

- 1) <https://www.wbhousing.gov.in> (Housing Department)
- 2) <https://wbpar.gov.in> (P & AR Department)
- 3) <https://www.calcuttahirhighcourt.gov.in> (Hon'ble Calcutta High Court)

The duly filled in application form and required documents shall be submitted to the e-mail ID: scwbrera.housing-wb@bangla.gov.in.

West Bengal Real Estate Regulatory Authority (WBRERA)

Qualifications of Chairperson of the WBRERA :

A person having adequate knowledge of and professional experience of at-least twenty in urban development, housing, real estate development, infrastructure, economics, technical experts from relevant fields, planning, law, commerce, accountancy, industry, management, social service, public affairs or administration:

Provided that a person who is, or has been, in the service of the State Government shall not be appointed as a Chairperson unless such person has held the post of Additional Secretary to the Central Government or any equivalent post in the Central Government or State Government:

Qualifications of Member of the WBRERA:-

A person having adequate knowledge of and professional experience of at-least fifteen years in urban development, housing, real estate development, infrastructure, economics, technical experts from relevant fields, planning, law, commerce, accountancy, industry, management, social service, public affairs or administration:

Provided that a person who is, or has been, in the service of the State Government shall not be appointed as a member unless such person has held the post of Secretary to the State Government or any equivalent post in the State Government or Central Government.

Term of office of Chairperson and Members of the WBRERA

(1) The Chairperson and Members shall hold office for a term not exceeding five years from the date on which they enter upon their office, or until they attain the age of sixty-five years, whichever is earlier and shall not be eligible for re-appointment.

(2) Before appointing any person as a Chairperson or Member, the appropriate Government shall satisfy itself that the person does not have any such financial or other interest as is likely to affect prejudicially his functions as such Member.

Salary and allowances and other terms and conditions of service of Chairperson and Members of the WBRERA-

(1) The salaries and allowances payable to the Chairperson and Members of the Regulatory Authority shall be as follows:-

(a) The Chairperson shall be paid a consolidated monthly salary equal to last pay drawn by him minus the amount of pension draws by him and he shall not be entitled to any allowance relating to house and vehicle;

(b) The whole-time Member shall be paid a monthly salary equal to last pay drawn by him minus the amount of pension draws by him and he shall not be entitled to any allowance relating to house and vehicle;

(c) Every whole-time member, who is or has not been a servant of the Government, shall be paid such consolidated monthly salary as per notification issued by the State Government from time to time;

(2) The Chairperson and every other Member shall be entitled to thirty days of earned leave for every year of service.

(3) The other allowances and conditions of service of the Chairperson and the whole-time Member shall be as per notification issued by the State Government from time to time.

West Bengal Real Estate Appellate Tribunal (WBREAT)

Qualifications of Member of the WBREAT:

A person shall not be qualified for appointment as a Member of the Appellate Tribunal unless he-

(a) In the case of a Judicial Member he has held a judicial office in the territory of India for at least fifteen years or has been a member of the Indian Legal Service and has held the post of Additional Secretary of that service or any equivalent post, or has been an advocate for at least twenty years with experience in dealing with real estate matters; and

(b) In the case of a Technical or Administrative Member, he is a person who is well-versed in the field of urban development, housing, real estate development, infrastructure, economics, planning, law, commerce, accountancy, industry, management, public affairs or administration and possesses experience of at least twenty years in the field or who has held the post in the Central Government or a State Government equivalent to the post of Additional Secretary to the Government of India or an equivalent post in the Central Government or an equivalent post in the State Government.

Terms of office of Member of the WBREAT:

The Member of the Appellate Tribunal shall hold office, as such for a term not exceeding five years from the date on which he enters upon his office, but shall not be eligible for re-appointment:

Provided further that no Judicial Member or Technical or Administrative Member shall hold office after he has attained the age of sixty-five years.

Salary and allowances payable and other terms and conditions of service of Members of the WBREAT -

(1) The salaries and allowances payable to the Members of the Appellate Tribunal shall be as follows:-

(a) The whole-time Member shall be paid a monthly salary equivalent to the last drawn salary at the post held by such person, prior to his appointment as a Member of the Appellate Tribunal;

(b) Every full-time Member, who is or has not been a servant of any State Government or Central Government, shall be paid a monthly salary equivalent to the Secretary to the State Government;

(d) Every full-time Member, who is not a servant of the Government, shall be paid a sitting fee for each day he attends the meetings of the Appellate Tribunal as may be determined by the State Government, from time to time.

(2) The Member shall be entitled to thirty days of earned leave for every year of service.

(3) The other allowances and conditions of service of the the whole-time Member shall be as per notification issued by the State Government from time to time.

By Order

Search Committee under WBRE (R&D) Rules, 2021

APPLICATION FORM FORMAT

 PHOTO

To

Sir,

In pursuance of the advertisement published in the _____ dated _____, I offer my candidature for the post / position of _____ with the following relevant details:

1.	Name :	
2.	Father's/ Husband's Name :	
3.	Date of Birth :	
4.	Educational Qualifications :	i)
		ii)
5.	Mobile Phone Number :	
6.	Email ID :	
7.	Eligibility Criteria :	
	a) Field of experience	
	b) Years of experience	
	c) If Government employee (including retired)	
	i) Present post held Pay scale / Pay Band with Grade Pay / Pay level in respective Pay Matrix	
	ii) Post last held (if retired): Pay scale / Pay Band with Grade Pay / Pay level in respective Pay Matrix	

<p>8.</p>	<p>List of documents containing 5 significant achievement contributions (if any) in the relevant field. (Documents to be uploaded as attachment to application in pdf file(s) of size < 30 kb)</p>	<p>i) <input type="text" value="Name of the 1<sup>st</sup> pdf file."/></p> <p>ii) <input type="text" value="Name of the 2<sup>nd</sup> pdf file."/></p> <p>iii) <input type="text" value="Name of the 3<sup>rd</sup> pdf file."/></p> <p>iv) <input type="text" value="Name of the 4<sup>th</sup> pdf file."/></p> <p>v) <input type="text" value="Name of the 5<sup>th</sup> pdf file."/></p>
<p>9.</p>	<p>Any criminal case pending /disposed of against the applicant. If yes, please furnish details</p>	

Verification

The information furnished above is true and correct.

Dated:

(Signature)

DOCUMENTS TO BE UPLOADED IN PDF FORMAT. SIZE OF EACH DOCUMENT SHOULD BE <50KB:

a)	For Identity : (Any one of)	Aadhaar Card / PAN Card / Voter Identity Card / Passport / Driving Licence
b)	For Address Proof : (Any one of)	Aadhaar Card / Electricity Bill / Bank Passbook Photocopy
c)	Educational Qualifications :	Certificate of Educational levels indicated in Application Form.
d)	Professional Qualifications :	Relevant Certificate from Bar Council of India / Other Professional Councils/Technical Institutes/Universities etc.
e)	Experience :	Certificate from appropriate authority
f)	Salary certificate in case of Government employee (including retired)	Certificate from the D D O in case of serving employee. or Pay certificate from the DDO as on the date of superannuation in case of retired Government employee.

IMPORTANT INSTRUCTION REGARDING FILLING UP AND SUBMISSION OF THE FORM

1. The applicants may download the format of the application or use an identical format .
2. The applicant shall fill up the particulars in the relevant field as per the format
3. The applicant will put his /her signature on the application form.
4. The applicant shall scan the filled up form and save the same in PDF format under the file name "------(Name of the applicant)Date of Birth in DD-MM-YYYY(Example Suman_Das_05-06-1960". The file size should not exceed 50KB.
5. Scan and the requisite supporting documents including documents showing significant achievement / contributions (each file size < 30 kb pdf)
6. Text for the body of the email shall be :-

"Dear Sir,

Please find attached herewith ___ Nos. of documents , including the application form in proper format, for my candidature for _____(Chairman/ Member) for _____ (WBRERA/ WBREAT)

Yours faithfully,

(Name)
Address
Mobile No.

7. Send all the PDF files as attachments to the email id scwbrera.housing-wb@bangla.gov.in

All the annexures mentioned in the application format shall also be sent to the email id scwbrera.housing-wb@bangla.gov.in along with the application form